

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

No. NGT(PB)/29-FP/Admn./2011 /178

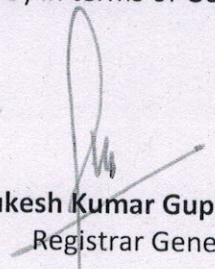
February 23, 2018

OFFICE ORDER

Pursuant to discussions held in the meeting dated 15.02.2018, in order to streamline administrative work, it is hereby directed that, henceforth:-

1. Leave sanctioning orders will be signed by Mr. B. B. Sharma, Assistant Registrar(Judicial Section).
2. All the other communications will be signed Ld. Deputy Registrar, NGT, till further orders.
3. However, communications with the Hon'ble Supreme Court, Hon'ble High Courts and Ministry of Environment, Forests & Climate Change(MoEF & CC), Government of India, shall be sent under the signature of Ld. Registrar General, NGT.
4. The Service Book Entry shall be done by the Drawing & Disbursing Officer(DDO) in terms of Govt. of India Rules.

These directions are circulated for strict compliance by all concerned.


(Mukesh Kumar Gupta)
Registrar General

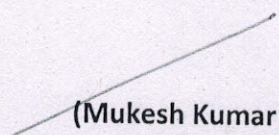
23 FEB 2018

To

All Section Incharges,
(Principal Bench & Zonal Benches)

Copy to:-

1. PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General, NGT(PB)
3. The Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata.
4. Consultant(Admin)
5. Notice Board of NGT, Principal Bench, New Delhi
6. Incharge, Computer Section of NGT(for uploading this notice on the website of NGT)
7. Guard File
8. Concerned Office File.


(Mukesh Kumar Gupta)
Registrar General

